GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:5393 ANSWERED ON:13.12.2010 EXPORT FROM STATES Bhoi Shri Sanjay

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the State Governments are being involved in exports;
- (b) if so, the details thereof alongwith criteria for involvement of States being followed in this regard;
- (c) whether Export Processing Zones have also been set up in some States; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

- (a) and (b): Yes, Madam. The Central Government has constituted an Inter-State Trade Council of which Chief Ministers of all the States or State Cabinet Ministers nominated by the Chief Ministers; and the Lt. Governors/ Administrators of Union Territories or their nominees are the Members. The objectives of the Council are to ensure a continuous dialogue with State Governments and Union Territories, to advise the Government on measures for providing an international trade enabling environment in the States and to create a framework for making States partners in India's international trade and export effort in order to boost India's exports.
- (c) and (d): Yes, Madam. Special Economic Zones (formerly known as Export Processing Zones) have been set up and are in operation in many States details of which are available in SEZ site at sezindia.nic.in.